

Matter prepared
to 6/9/2001.
By order of Registrar
Inform public
24/8/01
f. Registrar
Q2

(16) 6-9-2001

Present: Shri S.P. Saxena for applicant.
Shri R.K. Shetty for Shri R.K. Shetty
for respondents.

At the request of applicant's
counsel case adjourned to 14-9-01.

L- f-
(Shanti Shastri)
member (A)

Alm 2-
(S.L. Jain)
member (J)

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14-9-2001

Present: Shri S.P. Saxena for applicant.
Shri R.K. Shetty for respondents.

Applicant's Counsel Shri S.P. Saxena stated
that the daughter of the deceased, who is brought
on record is now married. Hence he wants to
withdraw this OA. OA disposed of as withdrawn.

L- f-
(Shanti Shastri)
member (A)

Alm 2-
(S.L. Jain)
member (J)

pg.

Judgement despatched
to Applicant/Respondent (s)
on 25/9/2001

04/10/2001